

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No.103
CA(A)/48/ND/2024

IN THE MATTER OF:

M/s. Gx Glass Sales & Services Limited

...APPLICANT

Section

U/s 230-232

Order delivered on 26.04.2024
Hybrid Hearing (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant

:Adv. Tanmay Sharma, Adv. Bharat
Apte.

For the RD

:

For the OL

:

For the IT Department

:

ORDER

This is the First Motion Petition filed under Section 230-232 of the Companies Act, 2013.

Ld. Counsel on behalf of the Petitioner is present and sought time to file the consent affidavit from the secured and unsecured creditors. Time prayed for is granted. List the matter on **13.06.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)